

ITEM NO.1501
(For Judgment)

COURT NO.5

SECTION III-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 4815/2019

ANUPAL SINGH & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH, THROUGH PRINCIPAL
SECRETARY, PERSONNEL DEPARTMENT & ORS.

Respondent(s)

WITH C.A. No. 4817/2019 (III-A)

C.A. No. 4816/2019 (III-A)

C.A. No. 4819/2019 (III-A)

C.A. No. 4818/2019 (III-A)

C.A. No. 4821/2019 (III-A)

C.A. No. 4820/2019 (III-A)

C.A. No. 4830/2019 (III-A)

C.A. No. 4829/2019 (III-A)

C.A. No. 4833/2019 (III-A)

C.A. No. 4825/2019 (III-A)

C.A. No. 4827/2019 (III-A)

C.A. No. 4834/2019 (III-A)

C.A. No. 4828/2019 (III-A)

C.A. No. 4824/2019 (III-A)

C.A. No. 4835/2019 (III-A)

C.A. No. 4822-4823/2019 (III-A)

C.A. No. 4836/2019 (III-A)

C.A. No. 4826/2019 (III-A)

C.A. No. 4832/2019 (III-A)

C.A. No. 4831/2019 (III-A)

Date : 30-09-2019 These appeals were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MR. JUSTICE A.S. BOPANNA

For Appellant(s)

Mr. P.S. Patwalia, Sr. Adv.
Mr. M. Karpaga Vinayagam, Sr. Adv.
Mr. Pradeep Kr. Yadav, Adv.
Ms. Harshika Verma, Adv.
Mr. Akchhay Chadha, Adv.
Mr. Sanjeev Malhotra, AOR
Mr. G.S. Mani, Adv.

Mr. Mehul M. Gupta, Adv.
Mr. R. P. Gupta, AOR

Mr. Ravindra Sadanand Chingale, AOR

Mr. Yatish Mohan, Adv.
Mr. A. Subba Rao, Adv.
Ms. Vinita Y. Mohan, Adv.
Mr. Kedar Nath Tripathy, AOR

Dr. Amarendra Pratap Yadav, Adv.
Mr. Pradeep Kumar Yadav, Adv.
Mr. Alok Singh, Adv.
Ms. Manju Jetley, AOR

Ms. Mahalakshmi Pavani, Sr. Adv.
Mr. Guru Krishna Kumar, Sr. Adv.
Mr. G. Balaji, AOR
Ms. Shiva Vijaya Kumar, Adv.
Mr. Divyanshu Singh, Adv.

For Respondent(s)

Dr. Vinod Kumar Tewari, AOR
Mr. Pankaj Kumar Singh, Adv.
Mr. B.N.P. Pathak, Adv.
Ms. Priyanka Dubey, Adv.
Mr. Ramanugrah Singh, Adv.
Mr. Sunil Kumar Singh, Adv.
Mr. Amit Kumar Srivastava, Adv.
Mr. Sanjeev Yadav, Adv.
Mr. Hariom Saran Singh, Adv.
Mr. Pradeep Kr. Dwivedi, Adv.
Mr. Rakesh Mishra, Adv.
Mr. Amit Wadhwa, Adv.

Mr. Antaryami Upadhyay, Adv.
Mr. Rutwik Panda, AOR
Mr. Abhishek Upadhyay, Adv.

Ms. Mridula Ray Bharadwaj, AOR

Mr. Binay Kumar Jain, Adv.
Mr. Hitesh Kumar Sharma, Adv.
Mr. Bijender Singh Choudhry, Adv.
Dr. (Mrs.) Vipin Gupta, AOR

Ms. Sumita Hazarika, AOR

Mr. Adarsh Upadhyay, AOR

Mr. Shrish Kumar Misra, AOR
Mr. Ankit Yadav, Adv.
Ms. Deepika Mishra, Adv.

Mr. Raghvendra Upadhyay, Adv.
Mr. Pradeep Dwivedi, Adv.
Ms. Purnima Jain, Adv.
Mr. Rajesh Goyal, AOR

Ms. Sheenu Chauhan, Adv.
Mr. Ajay Kumar Singh, AOR

Mr. Dinesh Kr. Tiwary, Adv.
Mr. Santosh Kumar Tripathi, AOR

Mr. Balraj Dewan, AOR
Mr. Susheel Tomar, Adv.

Mr. Lakshmi Raman Singh, AOR

Mr. K. parameshwar, AOR
Mr. M.V. Mukunda, Adv.

Mr. Ankur Yadav, AOR

Mr. Anil Kumar Mishra, AOR

Mr. Bipin Bihari Singh, AOR

Mr. Dharm Singh, Adv.
Mr. Karunakar Mahalik, AOR

Mr. Abhishek Raj, Adv.
Mr. Nilendra Pratap Singh, Adv.
Mr. Shailendra Pratap Singh, Adv.
Ms. Neha Singh, Adv.
Dr. Ajay Kumar, Adv.
Mr. Prithvi Pal, AOR

Mr. Siddharth Kumar, Adv.

Ms. Rekha Rani, Adv
Mr. Anand Kumar Shukla, Adv.
Ms. Divya Roy, AOR

Mr. Satyajeet Kumar, AOR

Mr. Udayaditya Banerjee, AOR

Mr. Susheel Tomar, Adv.
Mr. Sanjeev Malhotra, AOR

Mr. Anil Kaushik, Adv.
Mr. Anurag Singh, Adv.

Mr. Nagarkatti Kartik Uday, AOR

Hon'ble Mrs. Justice R. Banumathi pronounced the judgment of the Bench comprising Her Ladyship and Hon'ble Mr. Justice A.S. Bopanna.

In terms of the signed reportable judgment, the appeals are allowed.

Pending application(s), if any, shall stand disposed of accordingly.

(MAHABIR SINGH)
COURT MASTER

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER

(Signed reportable judgment is placed on the file)